

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

56. C.P.(IB)-320(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Millennium Engineers and
Contractors Private Limited
V/s
Transcon Skycity Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ameya Patwardhan I/b Adv. Mr. Anand Akut, Adv. Neeraj Godbole and Adv. Mihir Pethe appeared for the Petitioner through VC. None has appeared for the Respondent. List this matter on **26.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)